

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †3769
TO BE ANSWERED ON 19.03.2018

ITI SET UP IN TRIBAL AREAS

†3769. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any industrial training centres have been set up in the tribal areas in Maharashtra;
- (b) if so, location-wise details thereof; and
- (c) the criteria prescribed for setting up the said industrial training centres?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(SHRI JASWANTSINH BHABHOR)

(a) to (c): The Ministry of Skill Development and Entrepreneurship (MSDE) have informed that there are 13924 Industrial Training Institutes (ITIs) in the country (2168 Government and 11756 Private ITIs), affiliated with National Council of Vocational Training (NCVT), out of which 901 ITIs are in the State of Maharashtra. The number of ITIs with their district wise location including Government and Private ITIs set up in rural and urban area, is attached at **Annexure**. Under the Scheme ‘Skill Development in 47 Districts Affected by Left Wing Extremism’ for establishment of ITIs in Left Wing Extremism affected districts, Gadchiroli and Gondia districts in the State of Maharashtra, are covered for establishment of one ITI in each district. New norms have been notified with the criteria prescribed for setting up of ITIs on 09.01.2018. The details of these norms are available in public domain as “Affiliation Norms for ITIs - 2017”. ITIs are set up as per the new norms approved. There is no separate norms for establishing ITIs in tribal areas. However, following criteria are prescribed under general guidelines:

- Special consideration has been given for availability of plot area i.e. The ITI should preferably be constructed as an integrated building or in 2 parts separated by not more than one km.
- Building shall be constructed according to National Building By laws or by laws applicable in respective state including tribal area region.
- Where local building bye-laws are not available, National Building Code (NBC) of India shall be applicable.
- For regions with diverse terrains, respective building code norms of the state to be followed.

Annexure

Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question No. 3769 for answer on 19.03.2018

**Number of Government and Private ITIs set up in rural and urban areas of Maharashtra State
(as on 15.03.2018)**

MAHARASHTRA								
Sl. No.	District Name	Number of ITIs			Number of ITIs in Rural Area		Number of ITIs in Urban Area	
		Number of Govt. ITIs	Number of Private ITIs	Total it is	Number of Govt. it is	Number of Private ITIs	Number of Govt. ITIs	Number of Private ITIs
1.	Ahmadnagar	16	26	42	16	25	0	1
2.	Akola	8	1	9	7	1	1	0
3.	Amravati	18	12	30	16	12	2	0
4.	Aurangabad	11	8	19	8	5	3	3
5.	Bhandara	12	28	40	11	25	1	3
6.	Bid	12	9	21	10	8	2	1
7.	Buldana	13	7	20	13	5	0	2
8.	Chandrapur	18	32	50	16	29	2	3
9.	Dhule	6	7	13	5	7	1	0
10.	Gadchiroli	16	0	16	16	0	0	0
11.	Gondiya	5	8	13	4	7	1	1
12.	Hingoli	6	1	7	6	1	0	0
13.	Jalgaon	17	53	70	15	51	2	2
14.	Jalna	8	4	12	8	4	0	0
15.	Kolhapur	12	36	48	11	35	1	1
16.	Latur	11	2	13	10	2	1	0
17.	Mumbai	13	8	21	5	7	8	1
18.	Mumbai Suburban	0	8	8	0	8	0	0
19.	Nagpur	17	62	79	15	55	2	7
20.	Nanded	17	6	23	17	6	0	0
21.	Nandurbar	8	2	10	8	2	0	0
22.	Nashik	21	25	46	19	25	2	0
23.	Osmanabad	8	7	15	8	7	0	0
24.	Palghar	0	0	0	0	0	0	0
25.	Parbhani	9	2	11	9	2	0	0
26.	Pune	16	48	64	12	46	4	2
27.	Raigarh	16	3	19	15	3	1	0
28.	Ratnagiri	10	6	16	9	6	1	0
29.	Sangli	10	15	25	9	14	1	1
30.	Satara	11	8	19	10	8	1	0
31.	Sindhudurg	8	1	9	7	1	1	0
32.	Solapur	12	23	35	11	23	1	0
33.	Thane	20	9	29	16	8	4	1
34.	Wardha	8	15	23	7	15	1	0
35.	Washim	6	0	6	5	0	1	0
36.	Yavatmal	18	2	20	17	2	1	0
	Total	417	484	901	371	455	46	29

The information furnished above, is exported from NCVT MIS Portal as on date 15th March, 2018.